

Dis.No 4870  
11/08/17

Office of the Principal District Judge,  
Srikakulam, Date 11.8.2017.

**CIRCULAR**

Sub: Courts - Civil and Criminal- Disposal of Pre-2012 cases and other cases daily - Intimation to the Hon'ble High Court directly - Instructions to All the Judicial Officers - Issued.

Ref: 1.Hon'ble High Court's Roc.No.2614/OP-Cell-E/2017 dated 16.6.2017.

2.This court circular in Dis.No.4394 dated 20.7.2017.

3.Hon'ble High Court's Circular in Roc.No.4547/OP-Cell/2017 dated 4.8.2017.

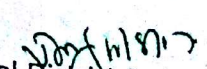
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In the reference 1<sup>st</sup> cited, the Hon'ble High Court issued guidelines for disposal of Pre-2012 cases, insisting the parties to file documents, to follow order 15 rule 1 cpc, Order 16 rule 1 cpc, Order 17 rule 13 cpc order 17 rule 1 cpc etc on Civil Side and to follow Sec.257,323,321 Cr.P.C, 82 abd 83 Cr.P.C., expeditious disposal of U.T.Prisoners etc on Criminal side.

In the reference 3<sup>rd</sup> cited, the Hon'ble High Court issued instructions for all the Judicial officers to submit the online daily disposal statement directly to the Hon'ble High Court by 6.00 pm on every day with effect from 7.8.2017. The undersigned instructs all the Judicial officers in the District to submit the same statement to the undersigned to her e-mail i.e. "Vb.nirmalageethamba@aij.gov.in"

In view of reference 3<sup>rd</sup> cited, the undersigned instructs all the Judicial officers in the District to submit the daily disposal of all the cases including Pre-2012, Post-2012 and interlocutory application, EAs, E.Ps etc., statement to the undersigned e-mail i.e."Vb.nirmalageethamba@aij.gov.in" besides to the Hon'ble High Court 6.00 pm on everyday.

The circular instructions come into force w.e.f.11.8.2017.

  
Principal District Judge,  
Srikakulam.

To  
All the Judicial Officers in the district.  
Copy to the Superintendent(Accounts), C.N., R.K., C.s.,OP-Cell, District court, Srikakulam.